

DIVISION BENCH  
COURT - II

**S-14**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/66(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>ASSET RECONSTRUCTION COMPANY {INDIA} LTD VS ADITI AGRO OIL PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

None.

**ORDER**

1. None appears for the parties.
2. Registry is directed to issue notice to the Petitioner and to the Respondent by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **08.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**